## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 11/113/NCLT/AHM/2016 (New) C.P. No. 2/113/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

**DESIGNATION** 

Name of the Company:

Reachwell KSM Properties Pvt. Ltd

V/s.

Choksi Tubes Company Ltd. & Ors.

Section of the Companies Act:

S.NO. NAME (CAPITAL LETTERS)

Section 113 of the Companies Act, 1956

REPRESENTATION

1. Reachwell. Adv. Hina A-Desai H.

SIGNATURE

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## <u>ORDER</u>

Learned Advocate Ms. Hina A. Desai present for Petitioner.

Counsel of Petitioner sent a Letter for Adjournment.

Counsel for petitioner informed that CA 168/2013 is pending in the High Court of Gujarat

List the Matter on 01.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of May, 2017.